

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 3
(IB)-1471(PB)/2019

IN THE MATTER OF:

Tikki Tar Danosa (India) Pvt. Ltd.

.... Applicant/petitioner

Vs.

C & C Construction Ltd. & anr.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 14.06.2019

Coram:

SH. R. VARADHARAJAN,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant : -

ORDER

None appears for the petitioner. Post the matter for the appearance of the petitioner on 18.07.2019.

— Sd/ —

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

— Sd/ —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

14.06.2019
Aarti Makker